

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

**O.A. No.60/512/2018
M.A. No.60/659/2018**

Date of decision: 01.05.2018

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).
HON'BLE MRS. P. GOPINATH, MEMBER (A).**

1. Harvinder Kaur aged about 40 years, D/o S. Jagir Singh, DOB 05.06.1978, working as Nursing Sister, Northern Railway Hospital, Ambala Cantt., R/o House No.427-A, Railway Colony, Ambala Cantt. (Class-III) (Group C).

2. Parveen Kumari wife of Kulbhushan Sehgal, DOB: 04.05.1972, working as Nursing Sister (Class-III), resident of H. No.2655/29, Near Hari Palace, Ambala City, District Ambala.

3. Sunita Devi W/o Sh. Munish Kundan, DOB:16.01.1974, working as Nursing Sister (Class-III), resident of H. No.422/D, Railway Colony, Ambala Cantt. Distt. Ambala. (Class-III)

4. Gunjan Devi wife of Satnam Singh, DOB: 28.02.1976, working as Nursing Sister (Class-III) resident of House No.408/B, Suit No.5, Railway Colony, Ward No.6, Ambala Cantt., Ambala, Distt. Ambala. (Class-III)

5. Kiran Bala daughter of Amarnath, DOB:25.03.1971, working as Nursing Sister (Class-III), H. No.425-A, Railway Colony, Ambala Cantt. Near Railway Hospital. (Class-III)

6. Balwinder Kaur D/o Ranjit Singh, DOB: 08.08.1970, working as Nursing Sister, (Class-III), resident of H. No.428-B, Railway Colony, Ward No.5, Ambala Cantt. Distt. Ambala. (Class-III)

7. Kulwinder Kaur wife of Deepak Kumar, DOB: 11.11.1989, working as Nursing Sister, (Class-III), resident of H. No.145/A, Railway Colony, Ambala, Ambala G.P. Barara, Ambala. (Class-III)

8. Rajni Bala Bhagat wife of Mukesh Kumar Bhagat, DOB:04.03.1971, resident of H. No.428-D, Railway Colony, Ambala Cantt. (Class-III)

9. Seema Rani wife of Ajay Kumar, DOB: 06.07.1975, working as Nursing Sister, (Class-III), resident of H. No.3, Panjlasa (Part)(96), Ambala, Distt. Ambala. (Class-III).

**... APPLICANTS
VERSUS**

1. Union of India through the Secretary, Ministry of Finance, Government of India, North Block, New Delhi.

2. The General Manager, Northern Railway, Baroda House, New Delhi.

3. The Divisional Railway Manager, Divisional Office, Northern Railway, Ambala Cantt., Ambala.

4. The Senior Divisional Personnel Officer, D.R.M. Office, Ambala Cantt.

... RESPONDENTS

PRESENT: Sh. Nand Lal Sammi, counsel for the applicants.

ORDER (Oral)

SANJEEV KAUSHIK, MEMBER (J):-

1. After realizing that applicants have not impugned the order dated 22.03.2018 passed against them, which as per statement of learned counsel for the applicants has been passed in terms of direction of this Court, he seeks permission to withdraw this O.A. with liberty to file fresh one on the same cause of action, with better particulars by challenging the order dated 22.03.2018.
2. Ordered accordingly.

**(P. GOPINATH)
MEMBER (A)**

**(SANJEEV KAUSHIK)
MEMBER (J)**

Date: 01.05.2018.
Place: Chandigarh.

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